

DIVISION BENCH
COURT - II

O-240

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/314(KB)2023
IA(COMPANIES.ACT)/115(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	OM PRAKASH AGARWAL VS VIDYA FINVEST LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Anirban Ray, Adv.] For the Respondent No.7
Mr. Dripto Majumdar, Adv.]
Mr. Soumalya Ganguly, Adv.]

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent No.1 in
Mr. Shaunak Mitra, Adv.] IA(COMPANIES.ACT)/115(KB)2024
Mr. Shounak Mitra, Adv.]
Mr. Keshav Tiberwalla, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent No.2 in
Mr. Dipen Chatterjee, Adv.] IA(COMPANIES.ACT)/115(KB)2024
Ms. Vaibhavi Pandey, Adv.]
Mr. Aditya Sarkar, Adv.]

Mr. Abhrajeev Mitra, Sr. Adv.] For the Respondent No. 2 and 4
Mr. Dihrendranath Sharma, Adv.]
Mr. Durgesh Kr. Jha, CS]
Mrs. Urmila Chakraborty, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For the Respondent No. 3, 5 & 7
Mrs. Manju Bhuteria, Adv.]
Mr. Imran Hassan, Adv.]
Mr. Sanket Sarawgi, Adv.]
Mr. Dipak Varma, Adv.]

ORDER

1. Ld. Sr. Counsel and Ld. Counsel for the parties present.
2. **IA(COMPANIES.ACT)/115(KB)2024:**
 - a. Heard at Length, **Reserved for orders.**
 - b. Let a convenience note be filed by 23rd July, 2024.
3. Ld. Counsel Mr. Sharma ensures that the reply would be filed in the main CP being CP/314(KB)2023 within a period of one week.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)